RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2020/ 107

Date: 18/03/2020

Upon selection of Ms. Preeti Purohit D/o Shri Rajendra Purohit as Legal Researcher for deputing with Hon'ble Mr. Justice Mahendar Kumar Goyal, a contractual assignment under the Scheme for engaging Legal Researcher in Rajasthan High Court was offered to her to join duties within seven days, vide letter of offer dated 20.02.2020 but, she failed to join as Legal Researcher in stipulated time.

Therefore, the candidature of Ms. Preeti Purohit D/o Shri Rajendra Purohit is hereby cancelled with immediate effect.

By Order,

REGISTRAR [ADMN.]

No:I/A(iii)(a)(1)01/2020/ 593

Date: 18/03/2020

Copy to-

- 1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice.
- 2. P.S. to Hon'ble Mr. Justice Mahendar Kumar Goyal, Rajasthan High Court, Jaipur Bench, Jaipur in response to their note sheet dated 06.03.2020.

REGISTRAR[ADMN.]

Copy also forwarded to the following for information and necessary action:-

- 1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 2. System Analyst (DIO), Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official website

3. Concerned Ms. Preeti Purohit D/o Shri Rajendra Purohit, resident of C-306, Malviya Nagar, Jaipur-302017.

REGISTRAR [ADMN.]